



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3886/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 26th July, 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your Letter No. DJN/4535, dtd. 24.07.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 25.07.2019 along with station leave permission, from the evening of 24.07.2019 till the morning of 26.07.2019, has been granted/rejected.

Shri Kuntal Sarma Pathak, Addl. District & Sessions Judge No.2, Nagaon, in his absence, Sri Rajesh Kumar Todi, Civil Judge cum Asstt. Sessions Judge, Nagaon in his absence Smti. Munmun B. Sarma, Chief Judicial Magistrate Nagaon will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3887/A, dated 26.07.19
Copy to:-

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1. The Systems Analyst, Gauhati High Court.

sd/-

JT. REGISTRAR (VIGILANCE)